

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 2285  
TO BE ANSWERED ON DECEMBER 16, 2024**

**SPECIAL HOUSING SCHEME FOR SC/ST**

**NO. 2285. SHRI BABUBHAI JESANGBHAI DESAI**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) number of allottees whose registration amount was forfeited by DDA under Special Housing Scheme for SC/ST 2019, registration number-wise and name-wise;
- (b) number of requests received for refund of registration amount after last date;
- (c) reason for not extending refund processing period due to lockdown imposed in country during COVID-19 Pandemic;
- (d) reason for not extending last date of payment without interest on demanded amount of above scheme like other contemporary schemes during pandemic;
- (e) whether Government is considering to extend another opportunity to make payment for flats without interest or refund their registration amount; and
- (f) if so, by when, if not reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

(a)&(b) The Delhi Development Authority (DDA) has informed that DDA special Housing Scheme for SC/ST 2019 was launched on 05.09.2019. With regard to the refund of application money on account of surrender/cancellation of the flat, the provisions for surrender/cancellation charges were given as under:

<b>SN</b>	<b>Period</b>	<b>Surrender/ Cancellation charges</b>
1.	From the date of draw and upto 15th day from the date of issue of demand cum allotment letter.	NIL
2.	From the 16th day till 30th of the day from the date of issue of demand cum allotment letter.	10% of the application money
3.	From 31st day till 90th day from the date of issue of demand cum allotment letter.	50% of the application money
4.	After 90 days from the date of issue of demand cum allotment letter.	Full Application money

In case of 16 allottees, 100% registration amount was forfeited as they had applied after 90 days from the date of issue of demand cum allotment letter in accordance with terms and conditions of the scheme brochure as mentioned above. The details of such allottees are given in Annexure-A. In another 8 cases, as given in Annexure-B, 100% registration amount was forfeited as no amount was received within the stipulated period and the allotments were cancelled as per the terms and conditions of the scheme.

(c)DDA has informed that the Draw of the scheme was held on 23<sup>rd</sup> December, 2019 and the applicants were able to apply for the surrender of the flats from 04<sup>th</sup> January, 2020 onward i.e. well before the onset of COVID-19 through web based online portal. The cancellation process was through online mode only and there was no provision for offline application. In view thereof, there was no requirement for extension of date for surrender/cancellation.

(d)DDA has informed that as per scheme brochure, the cost of the flat was to be paid within 90 days from the date of issue of demand cum allotment letter and a further time of 6 months was available subject to payment of interest @10% per annum (Simple interest). In addition, another 6 months was available subject to penal interest @14% with a condition that at least 25% of the cost has been received in time. Considering, the COVID-19 pandemic, the last date of payment was extended till 30.06.2020 without any interest through a public notice dated 14.05.2020.

(e) & (f) No such proposal is under consideration of the Government.

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**Details of allottees whose 100% registration amount was forfeited as they had applied after 90 days from the date of issue of demand cum allotment letter**

<b>S.No.</b>	<b>Application No</b>	<b>Applicant Name</b>	<b>Demand letter date (Draw held on 23.12.2019)</b>	<b>Date of application for cancellation</b>
1	1100002	EBENEZER PHESAO	14-Feb-20	15-Jun-20
2	850166	ANAND SINGH	01-Apr-20	03-Aug-20
3	700180	ANURADHA	01-Apr-20	26-Aug-20
4	850172	MANOJ KUMAR	14-Feb-20	08-Sep-20
5	700104	DEEPAK VERMA	01-Apr-20	28-Sep-20
6	700338	JITENDER KUMAR MEENA	01-Apr-20	29-Oct-20
7	700256	SOM KUMAR	01-Apr-20	11-Nov-20
8	550310	JYOTI SUSHIR	01-Apr-20	19-Dec-20
9	600138	AMANDEEP KAUR	01-Apr-20	29-Dec-20
10	1050084	GAGANDEEP SINGH	01-Apr-20	04-Feb-21
11	700034	MEGAVATH RAVINDER	01-Apr-20	16-Sep-21
12	850251	KAILASH	14-Feb-20	26-May-20
13	700437	GUMAN	14-Feb-20	31-May-20
14	850352	NIKESH KUMAR KAIN	01-Apr-20	27-Sep-20
15	550768	HARJINDER KAUR	01-Apr-20	19-Jan-21
16	1050040	ANIL KUMAR	01-Apr-20	05-Feb-21

**Details of allottees whose 100% registration amount was forfeited as no amount was received within the stipulated period and the allotments were cancelled**

<b>Sl No</b>	<b>Application No</b>	<b>Applicant Name</b>	<b>Demand letter date</b>	<b>Date of Cancellation</b>
1	300016	MURARI LAL MEENA	30-Mar-21	4-Feb-22
2	550144	ALISHA SINGH	1-Apr-20	30-Mar-21
3	550840	AMIT MEENA	1-Apr-20	16-Aug-21
4	551072	RAM AVTAR MEENA	30-Mar-21	7-Feb-22
5	551133	ASHUTOSH KUMAR	1-Apr-20	3-Feb-21
6	600210	ASHOK KUMAR MEENA	1-Apr-20	30-Mar-21
7	900056	JAHANVI R. KASHYAV	1-Apr-20	21-Jan-21
8	1050044	DEEPAK KUMAR	1-Apr-20	30-Mar-21